

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.09.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

S. No.	Case No.	Name of the parties	Counsel for Applicant/Appellants	Counsel for Respondents
1.	For Stay in TA No. 91/2021 IA No. 436/2020 in (Comp App (AT)(Ins) No. 314/2020)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH) No. 29/2021	Chalasan Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4 Antony R Julian R6, R8 & R9

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	TA No. 28/2021 (Comp App (AT) (Ins) No. 739/2020)	Avasara Venkateshwar Rao V Servomax India P Ltd & 7 Ors	Rajesh Bohra	Mummaneni Vazra Lakshmi – R1 & R2
4.	TA No. 9/2021 (Comp App (AT) (Ins) No 813/2020)	Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited	Ms. Madhurika Ray Uddaym Mukherjee	Ajay Kumar M
5.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4
6.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
7.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Akhilandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
8.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
9.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
10.	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

11.	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
12.	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
13.	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

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For Assistance,

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2.Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Acting Chairperson

(Chennai Bench)